NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Thursday**, 11th **September**, 2025 :

The Division Bench comprising of the Hon'ble Smt Justice Revati Mohite Dere & Hon'ble Dr. Justice Neela Kedar Gokhale will sit in Court Room No. 43 at 4.30 p.m. and will take up the following matter as per the board to be notified separately.

ORIGINAL SIDE MATTER For Pronouncement of Judgment

Writ Petition No. 2887 of 2025

Dated this the 10th day of September 2025.

By order,

Sd/-(H.M. Bhosale) Registrar (Judl-I), High Court, A.S. Bombay Sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay